

(ब) इन मामलों में रुब में से कितने पदाधिकारियों को दण्ड दिया गया ?

भू-धर्म कमी (श्री महाबन्तराय चव्हाण):

(क) 1-1-66 से 28-2-67 तक की अवधि में, उन 600 व्यक्तियों के मामलों को मिला कर जो 1-1-66 से पहले के शेष थे, विशेष पुलिस संस्थान द्वारा चलाये गये मामलों का राजपत्रित स्तर के 1101 सरकारी कर्मचारियों से सम्बन्ध था।

(ख) उन मामलों में जिनकी कार्यवाही उसी अवधि में पूरी हो गई 11 अधिकारियों को न्यायालयों द्वारा दण्डित किया गया तथा 108 को विभागीय स्तर पर दण्ड दिया गया।

Automation in Industry

160. **Shri P. K. Dee:**
Shri G. C. Nalk:
Shri K. F. Singh Deo:
Shri A. Dipa:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether recently there has been a conference of Industrial Engineers in Calcutta on the subject of automation in Industry;

(b) if so, the recommendations made by them in this regard; and

(c) the reaction of Government thereto?

The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi): (a) to (c). The information is being collected and will be laid on the Table of the House when received.

Assistance to Cultural Institutions of Bhubaneswar

161. **Shri Chintamani Panigrahi:** Will the Minister of Education be pleased to state:

(a) whether applications for financial assistance from different cultural institutions of Bhubaneswar have been received;

(b) if so, the names of these institutions and the amount of assistance they have asked for; and

(c) the amount sanctioned to those institutions so far?

The Minister of State in the Ministry of Education (Prof. Sher Singh): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

Central School in Bhubaneswar

162. **Shri Chintamani Panigrahi:** Will the Minister of Education be pleased to state:

(a) whether a Central School has been established at Bhubaneswar, and if so, the strength of the school;

(b) whether the school has got a permanent building; and

(c) if not, the latest position in regard thereto?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad): (a) Yes, Sir. The strength of the school is 74.

(b) and (c). No, sir. For the present, accommodation for the school has been arranged by the State Government, which has also agreed to provide a site for a new building. The actual site has not yet been settled. The matter is being pursued with the State Government.

Santhanam Committee's Recommendations

163. **Shri Abdul Ghani Dar:** Will the Minister of Home Affairs be pleased to state:

(a) the extent to which the recommendations of the Santhanam Committee on eradication of corruption have been implemented; and

(b) when the remaining recommendations are likely to be implemented?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). Out of 137 recommendations (including parts of recommendations) made by the Santhanam Committee, 117 have been accepted with or without changes.